

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TSI TOWNSHIPS(BANGALORE) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	TSI Townships(Bangalore) Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	16/12/2005
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Bengaluru
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45201KA2005PTC037970
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	M/s. Stylus Commercial Services Pvt Ltd, Manyata Embassy Business Park, GF, E-1 Blk Beech Building, ORR, Nagawara, Bangalore - 560045
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21/10/2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Venkata Subbarao Kalva Address : F-204, Sri Sai Priya Residency, 13th cross, Sarakki Main Road, JP Nagar 1 st Phase, Bengaluru-560078 Email : subbaraocs@gmail.com Mob : +91- 8147238639 IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655
8	LAST DATE FOR SUBMISSION OF CLAIMS	20/11/2019

Notice is hereby given that the TSI Townships(Bangalore) Private Limited has commenced voluntary liquidation on 21/10/2019.

The stakeholders of TSI Townships(Bangalore) Private Limited are hereby called upon to submit a proof of their claims, on or before 20/11/2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Venkata Subbarao Kalva
Liquidator of TSI Townships(Bangalore) Private Limited
IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655

Date: 22.10.2019

Place: Bangalore